

"OFFICE ORDER"

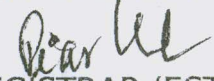
In exercise of the powers vested under Article 229 of the Constitution of India read with Rule 4 of "The Himachal Pradesh, High Court Officers and the Members of the Staff (Recruitment, Promotion, Conditions of Service, Conduct and Appeal) Rules, 2015, and all other enabling powers in this behalf, Hon'ble the Chief Justice is pleased to appoint Shri Jugraj Singh, Roll No. 1245 S/o Shri Kashmir Singh, C/O N.K.Bedi, House-No. 57, Sector 18, Panchkulla, Haryana, 134109, presently working as Junior Scale Stenographer in the High Court Registry, as Senior Scale Stenographer, on temporary basis, in the pay scale of ₹10300-34800+₹4400/-Grade pay and ₹900/- Secretariat Pay +₹600/-Special pay, with initial start of ₹14700/- plus usual allowances.

BY ORDER
REGISTRAR GENERAL

Endst.No.HHC/Admn.2 (23)/82-VII- 31769-76 Dated: 07.12.2016
Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Accountant General (Audit), H.P.Shimla-171003;
3. The Accountant General (A&E) H.P. Shimla;
4. The Secretary/Private Secretary/PA's to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Admn.)/ Registrar (Establishment);
5. The CPC/All the Additional Registrars;/ Deputy Registrars/ Secretaries/ Assistant Registrars/Court Masters/Section Officers/Private Secretaries/Chief Librarian/Estate Officer;
6. The Section Officer(Accounts) with two spare copies;
7. The Section Officer (Computers) with a request to upload the above Office Order on the High Court Website.
8. The above candidate (By name);
9. Personal File of the above named selected candidate ;
10. Guard file.

(From Sl. No. 1,4 to 10 High Court of H.P, Shimla-171001


REGISTRAR (ESTT.)